

Central Administrative Tribunal
Principal Bench, New Delhi.

OA 2553/2004

New Delhi this the 3rd day of August, 2011

Hon'ble Mrs.Meera Chhibber, Member (J)
Hon'ble Dr. A.K.Mishra, Member (A)

Balraj S/o Shri Dharamvir Singh
R/o V.P.O. Siddipur Lowa,
Distt. Jhajjar, Haryana.

...Applicant.

(Present: None)

Versus

- 1. Govt. of NCT of Delhi
Through Chief Secretary,
Delhi Secretariat,
Players Building, I.P.Estate,
New Delhi.
- 2. Principal Secretary (Home)
Govt. of NCT of Delhi
Delhi Secretariat,
Players Building, I.P.Estate,
New Delhi.
- 3. Chief Fire Officer,
Delhi Fire Service Headquarters,
Connaught Place,
New Delhi-110001.
- 4. Chairman,
Delhi Subordinate Services Selection Board,
Karkardooma Complex, Delhi.
- 5. Deputy Commissioner of Police,
(Anti-Corruption)
Old Secretariat,
Sham Nath Marg,
Opp. Vidhan Sabha Building,
Delhi.

...Respondents.

(Present: None)



(2)

ORDER (ORAL)

By Mrs.Meera Chhibber, Member (J):

None for the applicant even in the revised call nor any request for adjournment has been made on his behalf. Sufficient opportunity has already been granted to the applicant to argue the case. On the last date of hearing, it was made clear that no further adjournment would be granted as this matter pertains to the year 2004. In spite of it, neither applicant's counsel nor any departmental representative is present. Accordingly, this O.A. is dismissed for default and non-prosecution.

Arij M
(Dr. A.K. Mishra)
Member(A)

/kdr/

3/8/11
(Mrs. Meera Chhibber)
Member (J)